## Annexure-1 to Circular No. IBBJCTRP/47/2021 dated 24.11.2021 Name of the corporate debtor: Mis. Drish Shows Limited; Date of commencement of CHRP: 12.08.2022 (received on 13.08.2022) NCLT order C. P. (LE) No. 2290/SCHDHRV/2021 dated 12.82.3022 (received on 13.08.2022) List of secured financial credition belonging to any class of creditions

(Amount in ₹)

| Amount of claim admitted Claim | Amount covered by<br>security<br>interest | Amount<br>covered by<br>guarantee | party?         | % of voting<br>share in CoC | of<br>continge<br>nt claim | any mutual<br>dues, that may<br>be set- off | not admitted   | claim under<br>verificati on |       |
|--------------------------------|---|-----------------------------------|----------------|-----------------------------|----------------------------|---|----------------|------------------------------|-------|
| admitted claim                 | security<br>interest                      | covered by<br>guarantee           | related party? | % of voting                 |                            |   |                | verificati on                |       |
| admitted claim                 | security<br>interest                      | covered by<br>guarantee           | related party? |                             | nt claim                   | be set- off                                 |                |                              |       |
|                                | interest                                  | guarantee                         | party?         | share in CoC                |                            |   |                |                              |       |
| ₹ 1,217,445,074.00 Section 5   |   | _                                 |                |                             |                            |   |                |                              |       |
| ₹ 1,217,445,074.00 Section 5   | (8) As per Enclosure 1                    |                                   |                |                             |                            |   |                |                              |       |
| ₹ 1,217,445,074.00 Section 5   | (8) As per Enclosure 1                    |                                   |                |                             |                            |   |                |                              |       |
|                                |   | U                                 | No             | 100.00%                     | 0                          | 0   | ₹ 4,819,516.30 | 0                            |       |
|                                |   |                                   |                |                             |                            |   |                |                              |       |
|                                |   |                                   |                |                             |                            |   |                |                              |       |
|                                | NIL                                       |                                   |                |                             |                            |   |                |                              |       |
|                                |   |                                   |                |                             |                            |   |                |                              |       |
|                                |   |                                   |                |                             |                            |   |                |                              |       |
|                                |   |                                   |                |                             |                            |   |                |                              |       |
|                                |   | NIL                               | NIL            | NIL                         | NIL                        | NIL   | NIL NIL        | , NIL                        | , NIL |

| Details of Security interest, if any, in respect of such claim |  |  |  |  |  |  |
|--|--|--|--|--|--|--|
| Security   | Particulars Particulars  |  |  |  |  |  |
| Principal  | For WCL Hypothecation of –   |  |  |  |  |  |
|  | Stocks & Book Debts (Present and Future) at whichever location   |  |  |  |  |  |
|  | For Term Loan  |  |  |  |  |  |
|  | Hypothecation of net block (excluding Vehicle financed by other Bank any and including Land and Building                               |  |  |  |  |  |
|  | LC LOC raw material Pledge of TDRs @ 10%   |  |  |  |  |  |
| Collateral for all limits for term loan and working            | (i) EQM of property measuring 5815.20 sq yards situated Plot no 19 industrial Area Phase I, Panchkula in n/o company PKL UNIT-1        |  |  |  |  |  |
| capital limits/ PC/ FC/ FITLs (i.e. for the entire             |  |  |  |  |  |  |
| exposure of the company on the Bank of India)                  |  |  |  |  |  |  |
|  | (ii) EQM of property measuring 1015.49 sq mtr situated at Plot No 6-A, industrial Area Phase-II Panchkula in no company PKL UNIT-2     |  |  |  |  |  |
|  | (iii) EQM of property measuring 18 Kanal 9 Marla situated at village Rajpura, Bharatgarh Road Nalagarh in n/o company                  |  |  |  |  |  |
|  | Nalagarh UNIT-1  |  |  |  |  |  |
|  | (iv)) EQM of property measuring 70 Kanal 4 Marla situated at village Ranguwal, Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.2 |  |  |  |  |  |
|  | (v) (a) EQM of property measuring 10Kanal 13Marla situated at village Ranguwal Bharatgarh Road Nalagarh in n/o company Nalagarh UNIT.3 |  |  |  |  |  |
|  | (b) 24 Kanal 2Marla (Hadbust no 127) situated at Village Musewal, Mouza, Ranguwal, Pargana in n/o company Nalagarh UNIT.3 (now Unit 5) |  |  |  |  |  |
|  | (vi) EQM of house property admeasuring 420 sq mtrs situated at plot no 1894, Sec -21 Panchkula in n/o DSL.                             |  |  |  |  |  |
|  | (vii) Pledge of TDR as security of Face value Rs. 1.57 crore.  |  |  |  |  |  |
|  | (ix) EQM of property situated at village Kurli, Mohali in n/o Drish Leathers P Ltd (Guarantor).  |  |  |  |  |  |
| Total Principal + Collateral                                   | Rs. 72.31 Crores   |  |  |  |  |  |
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